

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1762

ANSWERED ON:07.03.2006

TRADE AGREEMENTS

Vallabhaneni Shri Balashowry

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the details of Trade Agreements signed with various countries during each of the last 5 years and thereafter, country-wise; and

(b) the details of safeguards taken to save the domestic market?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JAIRAM RAMESH)

(a) The details of Trade Agreements signed with various countries during each of the last 5 years and thereafter, country-wise are annexed.

(b) The objective of the Regional / Bilateral trade agreements is to provide preferential access to imports and seek preferential access for our exports on only such products which are produced or manufactured in the Signatory countries. The coverage of products are finalized after due consultation with domestic stakeholders. The Trade Agreements, where concluded, are subject to fulfillment of certain qualifying criteria under the Rules of Origin, maintenance of negative list of items on which no tariff concessions are granted and process of consultation to resolve issues arising out of their implementation. In case of a surge in imports and injury to the domestic industry, recourse to measures such as anti-dumping and safeguards can also be taken.

Annexure as mentioned in the answer to part (a) of the Lok Sabha Unstarred Question No. 1762 dated 7.3.2006

S.No.	Trade Agreement signed	Date on which signed
1.	Trade and Economic Cooperation Agreement between India and Iran	10-4-2001
2.	Trade Agreement with Botswana	12-1-2001
3.	Trade Agreement between India and Bosnia and Herzegovina	23-4-2002
4.	Treaty of Trade with Nepal Renewed on	6-3-2002
5.	Framework Agreement with MERCOSUR (a trade block of Argentina, Brazil, Paraguay and Uruguay)	17-6-2003
6.	Framework Agreement on Comprehensive Economic Cooperation between India and ASEAN	8-10-2003
7.	Framework Agreement on Comprehensive Economic Cooperation between India and Thailand	9-10-2003
8.	Preferential Trade Agreement with MERCOSUR (a trade block of Argentina, Brazil, Paraguay and Uruguay)	25-1-2004
9.	Agreement on South Asian Free Trade Area(SAFTA) of which India, Bangladesh, Bhutan, Maldives, Nepal, Pakistan and Sri Lanka are signatories.	6-1-2004
10.	Framework Agreement on the BIMSTEC FTA (Bay of Bengal Initiative for Multi-sectoral Technical and Economic Cooperation Free Trade Area) signed in Thailand by Bangladesh Bhutan, India, Myanmar, Nepal, Sri Lanka and Thailand	8-2-2004
11.	Framework Agreement between India and the Gulf Cooperation Council (GCC) consisting of Bahrain, Kuwait, Oman, Qatar, Saudi Arabia and United Arab Emirates	25-8-2004
12.	Agreement on Economic Cooperation between the Ministry of Commerce & Industry of the Republic of India and Ministry of Economy of the Slovak Republic	13-12-2004
13.	Agreement between India and United Kingdom for establishment of a Joint Economic and Trade Committee	13-1-2005
14.	Framework Agreement to Promote Economic Cooperation with Chile	20-1-2005
15.	India-Singapore Comprehensive Economic Cooperation Agreement (CECA)	29-6-2005
16.	Asia Pacific Trade Agreement (APTA), a Preferential Trading Arrangement (PTA) between the member countries (Bangladesh, China, India, Republic of Korea, Lao People's Democratic Republic (PDR) and Sri Lanka)	2-11-2005
17.	Agreement on Trade & Economic Cooperation between the Govt. of Republic of India and Council of Ministers of Serbia and Montenegro	7-2-2006

